

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4083  
ANSWERED ON:05.09.2012  
QUALIFIED TEACHERS  
Patel Shri R.K. Singh

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether before and even after implementation of the Right to Education Act in the country, many States including Bihar were appointing and continue to appoint under qualified teachers on honorarium basis;
- (b) if so, the details of the quality of education being imparted to future generations by these unqualified teachers appointed on honorarium basis;
- (c) whether the States and the Centre do not follow any criteria for selection of qualified teachers; and
- (d) if so, the time by when the rules will be framed by the Government for recruitment of qualified teachers?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (d): Section 23 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, which became operative w.e.f. 01.04.2010, prescribes that only a person possessing such minimum qualifications as are laid down by an academic authority notified by the Central Government, shall be eligible for appointment as a teacher in elementary school. The Central Government notified the National Council for Teacher Education (NCTE) as the academic authority under Section 23 of the RTE Act and NCTE, vide Notification dated 23rd August, 2010, has laid down minimum qualifications for a person to be recruited as an elementary school teacher. The NCTE guidelines in this regard have made Teacher Eligibility Test mandatory for recruitment of elementary school teachers. The RTE Act also prescribes a time frame for untrained teachers to acquire minimum qualifications laid down by the NCTE. Arrangements have been made by States, including Government of Bihar, for the training of untrained teachers by the deadline prescribed by the RTE Act. Sarva Shiksha Abhiyan (SSA) provides financial assistance for the training of untrained teachers @ `6,000/- per teacher per year for two years. SSA norms also provide for 20-day in-service training and regular academic support to the teachers to improve the quality of education.